

ITEM NO.50

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 10254/2023

(Arising out of impugned final judgment and order dated 03-08-2023 in CRMBA No. 4895/2023 passed by the High Court Of Judicature At Allahabad)

RAM MURTI SHARMA

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

IA No. 155835/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 155834/2023 - EXEMPTION FROM FILING O.T.)

Date : 04-03-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Yusuf, AOR
Mr. Amit Arora, Adv.
Mr. Amarjeet Singh Girsa, Adv.
Ms. Ritu Solanki, Adv.
Mr. Jatin Sharma, Adv.
Mr. Yusuf Khan, Adv.

For Respondent(s) Mr. Bhanwar Pal Singh Jadon, Adv.
Mr. Rajat Singh, AOR
Mr. Ambrish Tiwari, Adv.
Mr. Chetan Jadon, Adv.
Mr. Sarthak Chandra, Adv.
Mr. Arun Pratap Singh Rajawat, Adv.

Mr. Sudhir Naagar, AOR
Mr. Arun Kumar Nagar, Adv.
Mr. Roop Chaudhary, Adv.
Mr. Mohit Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 15.03.2024.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)